

Mason, in District Ghazipur during the years 1964-65 and 1965-66.

(c) The expenditure on excavation has been incurred by the University. As such, the amount spent on this work is not known. A grant-in-aid amounting to Rs. 2,500/- was, however, given by the Government of India for this work during 1964-65.

(d) Yes, Sir. During the course of the excavation, the work was also inspected by one of the Directors of the Archaeological Survey of India. A summary report of the work, for each season, is being published in *Indian Archaeology*.—A Review, respectively for 1964-65 and 1965-66.

(e) Excavation revealed an occupational sequence of four cultural periods extending from the pre-Northern Black Polished Ware Horizon (circa 800 B.C.) through Northern Black Polished Ware Sunga and Kushan strata to the Gupta levels (circa A.D. 500).

विद्रोहियों मित्रों तथा नागा लोगों की समस्या
6006 श्री श्री० प्र० त्यागी : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि नागा विद्रोह तथा मित्रों विद्रोह का वह अन्तर क्या है, जिससे विद्रोही नागाओं के साथ बातचीत चलाने के लिये सरकार बाध्य हो जाती है जबकि वह विद्रोही मित्रों लोगों के साथ बातचीत करने की तैयार नहीं होती ?

गृह-कार्य मंत्री (श्री यशबन्तराव चव्हाण) : सरकार के विचार में दो विभिन्न वर्गों की ऐसी विशेष राजनीतिक समस्याओं के बीच किसी तुलना से उसको अपनी नीति निर्धारण के लिए कोई विचारपूर्ण आधार प्राप्त हो सकता है प्रत्येक की ऐतिहासिक पृष्ठ भूमि अलग-अलग हो और जो अलग-अलग समय पर उत्पन्न हुई हों। इन दोनों मामलों के बारे में सरकार का दृष्टिकोण सख्त में सख्त समय पर बताया जा चुका है।

State Battalions on Deputation to Border Areas

6007. श्री K. R. Singh Deo:
श्री D. N. Deb:
श्री D. Amat:

Will the Minister of Home Affairs be pleased to state:

(a) the policy of Government in regard to sending Battalions of different State Military Police on deputation to border areas,

(b) how long they are kept in the forward areas,

(c) whether any special consideration is given to them in regard to their leave and if so, what, and

(d) what other facilities are given to them?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) Armed Police battalions of States are deputed to Border and other areas of the country as and when need arises, and depending on availability of reserves

(b) Normally for a period of three years.

(c) The personnel of such battalions are entitled to leave according to the rules of the State Governments

(d) Deputation allowance, free rations free railway passage once a year and free medical attention are among the benefits enjoyed by them

Military Police Battalion of Orissa

6008. श्री R. R. Singh Deo:
श्री D. N. Deb:
श्री D. Amat:

Will the Minister of Home Affairs be pleased to state

(a) whether it is a fact that the 1st Battalion of Orissa Military Police was taken on deputation and sent to Assam for six months in 1962;

(b) whether their stay was extended for six months bringing it to one year;

(e) whether it is also a fact that the Battalions from Andhra, Madras and Maharashtra were also sent on deputation during the same period, and

(d) if so, the reasons for not releasing the 1st Battalion of the Orissa Military Police when Battalions from other States have been released?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla) (a) and (b) The 1st Battalion of Orissa Military Police has been on deputation since 1962

(c) Yes, Sir

(d) None of the Battalions deputed from Andhra Madhya Pradesh and Maharashtra along with the 1st OMP Battalion has been released. Their deputation has had to be continued because of the special nature of the duties assigned to them

State Battalions on Deputation to Border Areas

6009. Shri E. R. Singh Deo:
Shri D. N. Deb-

Will the Minister of Home Affairs be pleased to state

(a) whether it is a fact that the Battalions sent on deputation from the States by the Centre to the border areas are not receiving their pay deputation allowance and rations in time

(b) whether this fact was brought to the notice of Government previously and

(c) if so the action Government propose to take in this regard?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla) (a) and (b) The Government of India have not received any complaint of delay in the payment of salaries, etc., or supply of rations to the personnel of State armed police battalions deputed ex-State

(c) Does not arise

Pure Drinks (N.D.) Private Ltd.,
New Delhi

6010. Shri Ram Singh Ayarwal Will the Minister of Labour and Rehabilitation be pleased to state

(a) whether his attention has been drawn to the deplorable state of affairs in the Pure Drinks (ND) Private Ltd (Coca-cola) New Delhi,

(b) whether workers in the lower categories in the said factory have not been provided with any canteen, rest room and other amenities which are admissible to the workers under the Factories Act

(c) whether it is a fact that the workers of the lower category are discriminated against the workers of the higher category in the matter of providing facilities

(d) whether he has received any representation from the workers in regard to their demands, and

(e) if so the action taken thereon?

The Minister of Labour and Rehabilitation (Shri Hathi) (a) and (c) Neither the Government of India nor the Delhi Administration, which is responsible for the administration of the Factories Act 1948 has received any such complaint

(b) Rest shelter and other welfare facilities such as latrines urinals, drinking water washing facilities etc. have been provided. No canteen has been provided. Canteen has to be set up according to the Factories Act if number of workers is 250 or more. The Factory is reported to be employing not more than 150 workers at a time

(d) No

(e) Does not arise

Basis of Promotions of Class IV Employees

6011 Shri Ram Singh Ayarwal Will the Minister of Home Affairs be pleased to state

(a) whether it is a fact that promotions from Class IV to Class III are